NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/395/ (IB)/2017

NAME OF THE PETITIONER(S)

: INFORMATION TECHNOLOGY PARK LTD

NAME OF THE RESPONDENT(S)

: OMNI VISUAL MEDIA PVT LTD

UNDER SECTION

: 433 (e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K. NEWLIN FREDERICK Conselles Peter. Kentite
2. Rossan Brotasekappan Court for
S.R. Regajopal Resordet

Manager

ORDER

Counsel representing both the parties present. Heard both the sides. During the course of the argument, Counsel for Respondent (Corporate Debtor) has sought time to seek fresh instructions from his client in relation to settlement of the outstanding debt. Considering the submission of the Counsel for Respondent, time is enlarged. The matter is adjourned for arguments and appropriate orders.

Put up on 10.07.2017 at 10.30 A.M.

S. vijagergladen.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)